

Minutes of Exim Facilitation Committee (EFC) meeting No. 05/AM-20 dated 23.08.2019 for import of restricted items

Meeting No. 05 of AM-20 of EXIM Facilitation Committee (EFC) was held on 23.08.2019 at 3.30 PM in Room No. 4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri K.C. Rout, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri S.P. Roy, Jt. DGFT, DGFT
- (ii) Shri Nirmal Kumar, Dy. DGFT, DGFT
- (iii) Shri Santanu Dhar, Under Secretary, M/o P&NG
- (iv) Shri M. Devula, Dy. Director of Airworthiness, DGCA
- (v) Shri S. K. Dogra, Airworthiness Officer, DGCA
- (vi) Shri R. S. Srivastav, Engg. WPC, DOT
- (vii) Shri Nand Lal, Consultant, DIPP
- (viii) Shri Abdul Sadiq Khan, FTDO, DGFT
- (ix) Shri Yogesh Kumar, JSO, D/o AHD&F

3. Total number of cases considered in the meeting was 227. The committee decided that as in the past, all NOC received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, 30 cases were approved, 04 cases were rejected, 3 Cases were closed & 191 cases were deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The cases recommended for approval at Sl. Nos. 160 and 162 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020 and approval will be separately communicated.

4. The Regional Authorities of DGFT are required to issue import authorizations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may remind DGFT (Hqrs) by e-mail on import-dgft@nic.in). The Regional Authorities must issue import authorizations with the conditions as indicated and after ensuring that the fee has been paid at the time of submitting the application to DGFT (Hqrs). They must also cross verify the details mentioned in the import authorization with that in the ANF-2M submitted by the applicant. DGFT (Hqrs) will not send separate import permission letters except where permission has not been mentioned in the approved cases, in the table below:

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
Part-I Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1	M/s. Fortune Associates, Hyderabad. 01/53/8/E/AM19/F-11/IC	01.01.19	2 Pairs of Cat and 5 Pairs of Gemsbok	14.7	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 22.04.19 has recommended for import of 02 Nos. of cats, subject to recommendation from MoEF&CC. The committee accordingly decided to seek comments from MoEF&CC(WL). The request for import of Gemsbok has already been rejected by the EFC in its meeting dated 26.04.19. Comments sought from MoEF&CC on 20.06.19 on 2 pairs of Cat.
2	M/s. Madras Crocodile Bank Trust, Mamallapuram, Tamil Nadu 01/53/8/E/AM19/M-25/IC	02.01.19	2 nos. of Orinoco Crocodiles	NA	Comments sought from MoEF&CC(WL) on 03.01.2019. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.2019. Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 19.03.2019.
3	M/s. Vidhaan Sales, Nagpur. 01/53/8/E/AM19/V-28/IC	08.01.19	16 Nos. of Live Horses	33.86	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 22.04.19 has informed that the firm has not furnished the age, sex and purpose of the import in the original application. Hence, the firm is to furnish

					above details to DAHD&F with copy to DGFT. Further, the committee observed that there is a wide variation in the CIF value of Horses in different applications. Accordingly, the committee decided to seek IT return for the last three years from the applicant.
4	M/s. Delta Exim Services, Mumbai 01/53/8/E/AM19/D-31/IC	10.01.19	6000 pcs. Birds Eggs	1.80	DAHD&F vide OM dated 22.04.19 informed that the details of species of birds, scientific name, Hygiene/health status egg laying birds and eggs have not been furnished by the importer. Hence, the firm is to furnish above details to DAHD&F with copy to DGFT.
5	M/s. Delta Exim Services, Mumbai. 01/53/8/E/AM19/D-33/IC	11.01.19	1000 pairs Exotic Cockatoos, Macaws, Parakeets & Birds	50.00	Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 18.02.19. Comments sought from MoEF&CC on 01.03.19 which is awaited. The committee noted that in their application, the firm has indicated the purpose of import as 'Actual User' but the firm has not indicated the specific use of 1000 pairs Exotic Cockatoos, Macaws, Parakeets & Birds. Accordingly, the committee decided to seek specific purpose of import from the firm. The firm has been requested to furnish specific purpose of import on 07.06.19. Reply received from the firm on 17.07.19
6	M/s. Bangalore Horse Riding School, Bangalore 01/53/8/E/AM19/B-36/IC	10.02.19	32 Nos. of Horses	160.00	Comments sought from DAHD&F on 12.02.2019. DAHD&F has sought information from the firm. The firm vide e-mail dated 06.06.19 has furnished the reply, which has been forwarded to DAHD&F on 19.06.19. Reminder sent to DAHD&F vide agenda note dated 20.06.19 and 18.07.2019. Further, the committee observed that there is a wide variation in the CIF value of Horses in different applications. Accordingly, the committee decided to seek IT return for the last three years from the applicant.
7	M/s. Swasthik Aquarists, Chennai. 01/53/8/E/AM19/S-88/IC	25.02.19	Ornamental Fish	76.89	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 26.03.2019 informed that the application is not in the prescribed performa as per revised sanitary protocol. Reply received from the firm has been forwarded to DAHD&F on 07.06.19. Again DAHD&F vide e-mail dated 08.08.19 has sought information from the firm.
8	M/s. Badam Agro Farms, Hyderabad. 01/53/8/E/AM19/B- 40/IC	14.03.19	50 pairs of Goat Najdi, 5 pairs of Common Eland & 5 pairs of Kangaroo	33.3	The request for import of Common Eland & pairs of Kangaroo has been rejected by the EFC in its meeting dated 26.04.19. DAHD&F vide OM dated 22.04.2019 has informed that the firm may be requested in respect of Goat Najdi to state whether there is any intention or probability of breeding or cross breeding with local animals and also to furnish a NOC from State Animal Husbandry Department and to inform whether this is in line of the State Small Ruminant Development Policy. Hence, the firm is to furnish above details to

					DAHD&F with copy to DGFT.
9	M/s. Indian Cane Power Limited, Karnataka. 01/53/8/E/AM20/I-2/IC	08.04.19	3 nos. of Baroque Pinto Horses	11.6	Comments received from DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 29.07.19. However, the committee decided to seek IT return for the last three years from the applicant.
10	M/s. Poonawalla Astonish Stud Private Limited, Pune. 01/53/8/E/AM19/P-40/IC	09.01.19	One Stallion	1500.0	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 28.05.19 informed that the unit price for stallion intended for import is Rs. 15 Crores/stallion, which seems to be on a very higher side. DAHD&F has requested to ask the reasons and the specific details justifying such high quoted price for the said Horse from the importer. Further, the committee decided to seek IT return for the last three years from the applicant.
11	M/s. Sea World Aqua Systems, Kerala 01/53/8/E/AM20/S-8/IC	20.04.19	100 Nos. of Royal Angle Fish	.0089	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 28.05.19 informed that the application is not in the prescribed format. Therefore, the applicant may be advised to submit the application in the prescribed format for further examination. Hence, the firm is to furnish above details to DAHD&F with copy to DGFT.
12	M/s. Marilyn Anita Monteagudo, Faridabad. 01/53/8/E/AM20/M-4/IC	08.05.19	1 no. of live Pet dog	.25	DAHD&F vide e-mail dated 11.07.19 has sought information from the firm. Hence, the firm is to furnish above details to DAHD&F with copy to DGFT.
13	M/s. Shantha Biotechnics Private Limited, Hyderabad. 01/53/8/E/AM20/S-15/IC	07.05.19	4000 nos. of Mice, 5000 nos. of mice.	235.4	Comments sought from D/o AHD&F on 08.05.2019. DAHD&F vide e-mail dated 18.06.19 has sought information from the firm. The same has been communicated to the firm on 19.06.19.
14	M/s. GVK Biosciences Pvt. Ltd., Hyderabad. 01/53/8/E/AM20/G-3/IC	30.04.19	60 nos. of Male Cynomolgus Monkey cryopreserved Hepatocytes CITES, 5 millionas	13.4	Comments sought from D/o AHD&F on 01.05.2019. DAHD&F vide e-mails dated 29.05.19 has informed that the firm has not provided the details regarding the products to be imported. Hence, it is requested to ask from the importer to provide the products details. The firm vide e-mail dated 07.06.19 has informed that their product requirement is for import of monkey Hepatocytes only. DAHD&F vide e-mail dated 17.06.19 has sought details of products the firm wish to import. Reply from the firm is awaited. Reminder issued by DAHD&F vide e-mail dated 11.07.19. Hence, the firm is to furnish above details to DAHD&F with copy to DGFT.
15	M/s. Aggarwal Ameet Surinderpal, Mumbai. 01/53/8/E/AM20/A-22/IC	31.05.19	13,90,000 Nos. of Ornamental Fish	41.7	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 29.07.19

RA Mumbai may issue the import authorization to the applicant for import of only those Ornamental Fishes which are permitted species listed in the said Sanitary Health Protocol vide OM No. 35029/10/2008-Fy(Trade) dated 09.03.2017 from the countries mentioned in the application for a proportionate CIF value subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 29.07.19 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.

16	M/s. Delta Exim Services, Mumbai. 01/53/8/E/AM20/D-5/IC	29.05.19	110 pairs of Live Horses	202.6	Comments sought from D/o AHD&F on 30.05.2019. Reminder sent vide agenda note dated 20.06.19 and 18.07.19. The committee decided to seek specific purpose for import of Horses. Further, the committee observed that there is a wide variation in the CIF value of Horses in different applications. Accordingly, the committee decided to seek IT return for the last three years from the applicant.
17	M/s. National Centre for Biological Science, Bangalore. 01/53/8/E/AM20/N-6/IC	27.05.19	500 nos. Mice & 200 Vls. Mouse	7.70	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 29.08.19
RA Bangalore may issue the import authorization to the applicant for import of 500 Nos. of Laboratory Mice (Mus musculus) and 200 Nos of Frozen Laboratory Mouse (Mus musculus) Embryos in cryo vials from Japan for a CIF value of Rs. 7,70,000/- (USD 11,000) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 29.08.19 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
18	M/s. Regional Center for Biotechnology, Faridabad. 01/53/8/E/AM20/R-12/IC	30.05.19	04 Nos. of Mice	.96	Comments sought from D/o AHD&F on 11.06.2019. Reminder sent vide agenda note dated 20.06.19 and 18.07.19
19	M/s. IISER (Indian Institute of Science Education & Research), Pune 01/53/8/E/AM20/I-16/IC	20.05.19	6 nos. of Mice	.05	Comments sought from D/o AHD&F on 13.06.2019. Reminder sent vide agenda note dated 20.06.19 and 18.07.19
20	M/s. Marinescape India Private Limited, Chennai. 01/53/8/E/AM20/M-13/IC	13.06.19	6 nos. Myocastor Coypus, 8 nos. African Penguin, 2 nos. Marbled Lungfish etc.	592.04	Comments sought from D/o AHD&F on 17.06.2019. Reminder sent to DAHD&F vide agenda note dated 20.06.19 and 18.07.19
21	M/s. Prashant Narendra Gunjalkar, Sion, Maharashtra. 01/53/8/E/AM20/P-13/IC	25.04.19	35 nos. Colts/ Stallions/ Fillies/ Mares	19.0	Comments sought from D/o AHD&F on 25.06.2019. DAHD&F vide e-mail dated 17.07.19 has sought information from the applicant. Again DAHD&F vide letter dated 29.07.19 and e-mail dated 09.08.19 has sought information from the firm. Reminder sent to the firm by DAHD&F on 27.08.19. Hence, the applicant is to furnish reply directly to DAHD&F with copy of DGFT. The committee also observed that there is a wide variation in the CIF value of Horses in different applications. Accordingly, the committee decided to seek IT return for the last three years from the applicant.
22	M/s. Jagannath Fish Aqua International, Howrah, West Bengal. 01/53/8/E/AM20/J-7/IC	06.06.19	Ornamental Fishes		Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 29.08.19
RA Kolkata may issue the import authorization to the applicant for import of only those Ornamental Fishes which are permitted species listed in the said Sanitary Health Protocol vide OM No. 35029/10/2008-Fy(Trade) dated 09.03.2017 from Thailand for a proportionate CIF value subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 29.08.19 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
23	M/s. Satnam Balon, Nawan Shaher, Punjab. 01/53/8/E/AM20/S-32/IC	21.06.19	1 No. of Pet Dog	.14	Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 29.08.19. However, the committee decided to examine the case on file.
24	M/s. Kavita Swittens, New Delhi 01/53/8/E/AM20/K-7/IC	19.06.19	3 nos. of Riding Horses (2 Mares and 1	32.4	Comments received from DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 29.08.19. However, the committee decided to seek IT

			Gelding)		return for the last three years from the applicant.
25	M/s. Chitale Genus ABS India Pvt. Ltd. Pune. 01/53/8/E/AM20/C-9/IC	19.06.19	16 nos. of Holstein Friesian and Jersey Pure Breed Live Bulls	122.6	Comments sought from D/o AHD&F on 21.06.2019. DAHD&F vide e-mail dated 27.08.19 has sought information from the firm. Hence, the applicant is to furnish reply directly to DAHD&F with copy of DGFT.
26	M/s. Maxima Nutrition, Haryana. 01/53/8/E/AM20/M-15/IC	19.06.19	2000 nos. VJ Quintana X-Vik, 2000 nos. VJ Nibali X-vik, 2000 nos. VJ Gutz X-Vik VJ Leica X-Vik 2000 nos. 2000 nos VJ Choko X-viketc.	142.2	Comments sought from D/o AHD&F on 21.06.2019. DAHD&F vide e-mails dated 05.07.19 & 21.08.19 has sought information from the firm. Hence, the firm is to submit reply directly to DAHD&F with copy to DGFT.
27	M/s. Shibu, Alappuzha. 01/53/8/E/AM20/S-31/IC	18.06.19	1 no. of Live pet Dog	.087	DAHD&F vide OM dated 17.07.19 has informed that the importer has not furnished the pet book, detailed vaccination records and veterinary health certificate accredited by concerned department of the Exporting country. Hence, the firm is to submit above details directly to DAHD&F with copy to DGFT.
28	M/s. Renjith KS, Kerala. 01/53/8/E/AM20/R-16/IC	2.05.19	500 nos. of Live Ornamental Fish	.21	Comments sought from D/o AHD&F on 27.06.2019. DAHD&F vide e-mail dated 25.07.19 has sought information from the applicant. Hence, the applicant is to submit above details directly to DAHD&F with copy to DGFT.
29	M/s. Varun Todi 01/53/8/E/AM20/V-11/IC	25.06.19	3 Nos. of Riding Horses	28.8	Comments received from DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 29.08.19. Further, the committee decided to seek IT return for the last three years from the applicant.
30	M/s Arjuna Natural Pvt. Ltd., Kerala. 01/53/8/E/AM20/A-34/IC	01.07.19	100000 Kgs. Omega-3 fatty acid (Fish Oil Purified)-3322EE)	682.88	Permission has been granted to the firm with the approval of DG. (Ex-post facto approval)
31	M/s. IISER, Kolkata. 01/53/8/E/AM20/I-22/IC	21.06.19	12 nos. of Mice (As per ANF-2M)	4.53	Comments sought from D/o AHD&F on 01.07.2019. DAHD&F vide e-mail dated 25.07.19 has sought information from the firm. Hence, the firm is to submit reply directly to DAHD&F with copy to DGFT.
32	M/s. Oriental Agency, Kolkata (W.B) 01/53/8/E/AM20/O-3/IC	29.06.19	100 Mts. of Live Fish, Carp/Other	35.2	Comments sought from D/o AHD&F on 01.07.2019. DAHD&F vide e-mail dated 24.07.19 has informed that the firm has not submitted the application as per the prescribed format of revised sanitary protocol for import of Ornamental fishes into India and requested the firm to submit the application in the prescribed format at earliest. Hence, the firm is to submit the application in the prescribed

					format directly to DAHD&F under intimation to DGFT.
33	M/s. ICGB, New Delhi. 01/53/8/E/AM20/I-26/IC	08.07.19	6 nos. Male Mice 6 nos. Female Mice	1.52	Comments sought from D/o AHD&F on 10.07.2019. Reminder sent to DAHD&F vide agenda note dated 18.07.19.
34	M/s. Qualitat Products (India), Chandigarh. 01/53/8/E/AM20/Q-1/IC	05.07.19	100000 nos. of Bovine Semen	344.70	Comments sought from D/o AHD&F on 10.07.2019. DAHD&F vide OM No. L-110102(1)/9/2019-Trade dated 01.08.19 has sought information from the firm.
35	M/s. Green Hills Avian Science and Engineering, Tiruchirappalli 01/53/8/E/AM20/G-12/IC	8.07.19	8 Pairs of Ara chloropterus and 2 pairs of Ara ararauna with cites permit	13.5	Comments sought from D/o AHD&F on 11.07.2019. Reminder sent to DAHD&F vide agenda note dated 18.07.19.
36	M/s. Life Style Aqua, Bangalore 01/53/8/E/AM20/L-7/IC	10.07.19	10,82,000 nos. of Ornamental Fishes	54.1	Comments sought from D/o AHD&F on 11.07.2019. DAHD&F vide e-mail dated 24.07.19 has informed that the firm has not submitted the application as per the prescribed format of revised sanitary protocol for import of Ornamental fishes into India and requested the firm to submit the application in the prescribed format at earliest.
37	M/s. Tih-Om International, New Delhi 01/53/8/E/AM20/T-21/IC	11.07.19	5,000 Nos. of Fresh Water Fish-Gold Fish (Carassius Aurtas)	2.8	Comments sought from D/o AHD&F on 12.07.2019. DAHD&F vide e-mail dated 24.07.19 has informed that the firm has not submitted the application as per the prescribed format of revised sanitary protocol for import of Ornamental fishes into India and requested the firm to submit the application in the prescribed format at earliest. Hence, the firm is to submit the application in the prescribed format directly to DAHD&F under intimation to DGFT.
38	M/s. Prof. Amitabha Bandyopadhyay, IIT Kanpur 01/53/8/E/AM20/P-19/IC	10.07.19	12 PRS NOD. Cg-Prkdc(scid) NOD SCID Mice	1.9	Comments sought from D/o AHD&F on 12.07.2019. DAHD&F vide e-mail dated 25.07.19 has sought information from the applicant. Hence, the applicant is to submit reply directly to DAHD&F with copy to DGFT.
39	M/s. Dr. Amitabha Bandyopadhyay, IIT Kanpur 01/53/8/E/AM20/D-8/IC	10.07.19	3 PRS of MyD88/TRIF F DKO mice	2.8	Comments sought from D/o AHD&F on 12.07.2019. DAHD&F vide e-mail dated 25.07.19 has sought information from the applicant. Hence, the applicant is to submit reply directly to DAHD&F with copy to DGFT.
40	M/s. Sun Pharma Advance Research Company Ltd., Vadodara 01/53/8/E/AM20/S-38/IC	10.07.19	186 Nos. of Male Beagle Dogs and 174 nos. Female Beagle Dogs	359.6	Comments sought from D/o AHD&F on 12.07.2019. DAHD&F vide e-mails dated 23.07.19, 13.08.19 and 19.8.19 has sought information from the firm. Hence, the applicant is to submit reply directly to DAHD&F with copy to DGFT.

41	M/s. Jindal Polo & Equestrian Foundation, New Delhi, 01/53/8/E/AM20/J-8/IC	12.07.19	12 nos. Polo Horses.	102.5	Comments sought from D/o AHD&F on 23.07.2019. D/o AHD&F vide e-mail dated 31.07.19 has sought information from the firm. The committee also observed that there is a wide variation in the CIF value of Horses in different applications. Accordingly, the committee decided to seek IT return for the last three years from the applicant.
42	M/s. Abhishek Karnani, Mumbai. 01/53/8/E/AM20/A-40/IC	18.07.19	1 nos. of Riding Horse	32.0	Comments sought from D/o AHD&F on 24.07.2019. Further, the committee decided to seek IT return for the last three years from the applicant.
43	M/s. Golden Traders, Chennai. 01/53/8/E/AM20/G-15/IC	17.07.19	523500 nos. Ornamental Fish	49.10	Comments sought from D/o AHD&F on 24.07.2019
44	M/s. Shikha Kalia, Australia 01/53/8/E/AM20/S-43/IC	16.07.19	01 no. of Pet Rabbit	.52	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 29.08.19
CLA New Delhi may issue the import authorization to the applicant for import of 01 No. of Pet Rabbit (description as per DAHD&F OM No. 110102(1)/3/2017-Trade dated 29.08.19) from Australia for a CIF value of Rs. 52,000/- (AUD 1,000) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 29.08.19 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
45	M/s. Abhrami Shankar, Bangalore. 01/53/8/E/AM20/A-39/IC	15.07.19	1 nos. of pet dog (Standard poodle, Male)	243.25	Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 29.08.19. However, the committee decided to examine the case on file.
46	M/s. Reliance Life Science Private Limited Mumbai. 01/53/8/E/AM20/R-21/IC	19.07.19	30 nos. B6; 129S-F8tm 1 kaz/J Mice	7.92	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 29.08.19
RA Mumbai may issue the import authorization to the applicant for import of 30 Nos. of live Mice (B6; 129S-F8tm1kaz/ J Mice) from USA for a CIF value of Rs. 7,92,478/- (USD 11,378) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 29.08.19 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
47	M/s. Globion India Private Ltd., Markook Mandal Siddipet Dist, Telangana. 01/53/8/E/AM20/G-17/IC	24.07.19	563040 nos. Birds Eggs	5.63	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 29.08.19
RA Coimbatore may issue the import authorization to the applicant for import of 563040 nos. of Birds Eggs, in shell, fresh, preserved or cooked; other fresh eggs; For Fertilized Eggs for incubation; of fowls of the species Gallus domesticus-specific pathogen free from Germany, Spain, France & USA for a CIF value of Rs. 6,25,17,312/- (Euro 781466.40) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 29.08.19 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Coimbatore.					
48	M/s. Lets Go Fishing, Bangalore. 01/53/8/E/AM20/L-8/IC	24.07.19	Ornamental Fish	57.91	Comments sought from D/o AHD&F on 26.07.2019. D/o AHD&F vide e-mail dated 29.07.19 sought information from the firm.
49	M/s. Modern Pet Centre, Kolkata, West Bengal. 01/53/8/E/AM20/M-21/IC	27.07.19	10000 nos. Black Ruby Barb; 5000 nos. Clown Barb; 50000 Black Ghost; 10000 nos. Tinfoil Barb; 15000 nos. Tiger Barb; 5000 nos. Yellowtail Rasbora	348.65	Comments sought from D/o AHD&F on 30.07.2019. DAHD&F vide e-mail dated 02.08.19 has sought information from the firm.

50	M/s. Directorate of Animal Husbandry and Veterinary, Mizoram. 01/53/8/E/AM20/D-10/IC	26.07.19	361 nos. Live Swine	501.5	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 29.08.19
RA Shilong may issue the import authorization to the applicant for import of 361 nos. Live Swine from UK for a CIF value of Rs. 5,01,58,992/- (GBP 551197.71) subject to the condition mentioned in the DAHD&F OM No. 110102(1)/3/2017-Trade dated 29.08.19 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Shilong.					
51	M/s. Meraj Yusha, Bhubaneswer, Odisha 01/53/8/E/AM20/M-19/IC	26.07.19	1 no. of AI Zobair Stud Yearling Colt; 1 no. of AI Zobair Stud Yearling Filly	4.99	Comments sought from D/o AHD&F on 30.07.2019. DAHD&F vide e-mail dated 02.08.19 has sought information from the firm. The committee observed that there is a wide variation in the CIF value of Horses in different applications. Accordingly, the committee decided to seek IT return for the last three years from the applicant.
52	M/s. Yeravada Stud & Agricultural Farm, Pune 01/53/8/E/AM20/Y-1/IC	10.07.19	4 nos. of Live Horses	70.64	Comments sought from D/o AHD&F on 31.07.2019. Further, the committee decided to seek IT return for the last three years from the applicant.
53	M/s. Manjri House Breeders Farm Private Limited, Pune. 01/53/8/E/AM20/M-23/IC	12.07.19	1 no. of Stallion/ Colt and 20 nos. of Broodmares/Fillies	2000.0	Comments sought from D/o AHD&F on 31.07.2019. The committee observed that there is a wide variation in the CIF value of Horses in different applications. Accordingly, the committee decided to seek IT return for the last three years from the applicant.
54	M/s. The Director, National Institute of Immunology, New Delhi. 01/53/8/E/AM20/T-23/IC	30.07.19	8 nos. Live Mice (4 Female & 4 Male)	1.56	Comments sought from D/o AHD&F on 31.07.2019
55	M/s. The Director, National Institute of Immunology, New Delhi. 01/53/8/E/AM20/T-22/IC	29.07.19	14 nos. Live Mice (7 Female & 7 Male)	6.06	Comments sought from D/o AHD&F on 31.07.2019
56	M/s. JK Trust Bombay, Thane. 01/53/8/E/AM20/J-11/IC	31.07.19	500 nos. of Bovine Semen	7.16	Comments sought from D/o AHD&F on 05.08.2019. DAHD&F vide e-mail dated 09.08.19 has sought information from the firm. Hence, the applicant is to furnish reply directly to DAHD&F with copy of DGFT.
57	M/s. Dr. Santosh Chauhan, Bhubaneswer 01/53/8/E/AM20/D-12/IC	02.08.19	12 Prs. Live Mice Strain for research at Govt. of India.	9.41	Comments sought from D/o AHD&F on 02.08.2019. DAHD&F vide e-mail dated 13.08.19 has sought information from the firm. Hence, the applicant is to furnish reply directly to DAHD&F with copy of DGFT.
58	M/s. Ajit Kamath, Mumbai 01/53/8/E/AM20/A-51/IC	07.08.19	1 nos. of Pet Rabbit	.075	Comments sought from D/o AHD&F on 09.08.2019. DAHD&F vide e-mail dated 13.08.19 has sought information from the firm. Hence, the applicant is to furnish reply directly to DAHD&F with copy of DGFT.
59	M/s. Arbee Biomarine Extracts Pvt. Ltd., Kottayam, Kerala 01/53/8/E/AM20/A-47/IC	02.08.19	350 MTs of Fish Oil	329.0	Comments sought from D/o AHD&F on 05.08.2019. DAHD&F vide e-mail dated 13.08.19 has sought information from the firm. Hence, the applicant is to furnish reply directly to DAHD&F with copy of DGFT.
60	M/s. Dr. Santosh Chauhan, Bhubaneswar 01/53/8/E/AM20/D-13/IC	02.08.19	36 Pair of Live Mice Strain	8.80	Comments sought from D/o AHD&F on 05.08.2019. DAHD&F vide e-mail dated 13.08.19 has sought information from the firm. Hence, the applicant is to furnish reply

					directly to DAHD&F with copy of DGFT.
61	M/s. Vivo Bio Tech Limited, Hyderabad. 01/53/8/E/AM20/V-14/IC	24.07.19	32150 Nos. of Mice/Rats/ Golden Syrian Hamsters/ Rabbits.	5045.5	Comments sought from D/o AHD&F on 26.07.2019. DAHD&F vide e-mail dated 13.08.19 has sought information from the firm. Hence, the applicant is to furnish reply directly to DAHD&F with copy of DGFT.
62	M/s. Sarvang stud & Agricultural Farm, Bangalore. 01/53/8/E/AM20/S-51/IC	31.07.19	2 nos. of Stallions.	72.0	Comments sought from D/o AHD&F on 26.07.2019. The committee observed that there is a wide variation in the CIF value of Horses in different applications. Accordingly, the committee decided to seek IT return for the last three years from the applicant.
63	M/s. Director, CSIR-CCMB, Hyderabad 01/53/8/E/AM20/D-11/IC	30.07.19	30 nos. of Mice		Comments sought from D/o AHD&F on 06.08.2019. DAHD&F vide e-mail dated 13.08.19 has sought information from the firm. Hence, the applicant is to furnish reply directly to DAHD&F with copy of DGFT.
64	M/s Punjab Home Guards Canine Trading & Breeding Inst, Mohali 01/53/8/E/AM20/P-21/IC	29.07.19	401 nos. of dogs	455.0	Comments sought from D/o AHD&F on 13.08.2019. DAHD&F vide e-mail dated 14.08.19 has sought information from the firm. Hence, the applicant is to furnish reply directly to DAHD&F with copy of DGFT.
Part-2 Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment & Forests (MoEF)					
65	M/s. Shrem Construction P. Ltd, Mumbai, 01/53/8/E/AM19/S-48/IC	10.08.18	1000 MT Line Stone Block	145.53	Comments sought from M/o Mines on 14.08.2018. Reminder sent on 19.11.18. Reminder sent to M/o Mines vide agenda note dated 20.06.19 and 18.07.19. DIPP vide OM No. 9/65/2018-TSW dated 20.08.18 has informed that the firm is not a manufacturing unit, therefore, DIPP is not an Administrative Ministry for construction company and the matter may be referred to Ministry of Tourism for comments. Comments sought from Ministry of Tourism on 20.09.2018. Reminder sent on 19.11.18 and 29.05.19. Reminder sent vide agenda note on 20.06.19 & 18.07.19
66	M/s. AP Rubbers Reclaimers Pvt. Ltd., Prakasam Dist., AP. 01/53/8/E/AM19/ A-56/IC	27.12.18	5000MT of Waste Pneumatic Tyre/Used Rubber Tyres & Tubes Scrap	292.00	Comments sought MOEF (HSMD) on 27.12.2018. Reminder sent vide agenda note on 20.06.19 Recommended by DIPP vide OM No. E9(2)/2019-T.S. dated 11.01.19
67	M/s. Coastal Rubbers Hyderabad, AP. 01/53/8/E/AM19/C-25/IC	27.12.18	5000MT of Waste Pneumatic Tyre/ Used Rubber Tyres & Tubes Scrap	292.00	Recommended by DIPP vide OM No. E 9(1)/2019-T.S. dated 08.01.19. Comments of sought from MOEF (HSMD) on 28.12.2018. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19.
68	M/s. Royal Rubbers, Kerala. 01/53/8/E/AM19/R-25/IC	25.01.19	2000 MT of Waste Parings and Scrap of Rubber	213.7	Comments sought from MOEF (HSMD) on 29.01.2019. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19. Recommended by DIPP vide OM No. E 9(12)/2019-T.S. dated 15.04.19

69	M/s. Nikhil Petrochem Pvt. Ltd, 01/53/8/602/AM18/N-23/IC	21.02.19	Enhancement in the quantity and CIF value of the import authorization	-	Recommended by DIPP vide OM No. 9(59)/2017-TSW dated 11.03.19. The firm alongwith their request enclosed the copy of NOC of MoEF&CC vide OM No. 23-69/2016-HSMD dated 31.07.17 which has expired on 30.01.2019. Accordingly, committee decided to seek comments from MoEF&CC. Comments of MoEF&CC sought on 06.06.19. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19.
70	M/s. Chemtech Rubber Lining India Pvt. Limited, Krishnagiri Tamil Nadu, 01/53/8/E/AM20/C-4/IC	18.03.19	Used Tube Plates	6.5	As decided in the EFC meeting dated 26.04.19, comments sought from DIPP on 29.05.19. DIPP vide OM dated 06.06.19 has sought information from the firm. The same has been communicated to the firm on 19.06.19. DIPP vide OM No. P-47012/41/2019-T.S. dated 14.08.19 has sought information from the firm. The same has been communicated to the firm
71	M/s. Techno Feeders, Kanpur. 01/53/8/E/AM20/T-1/IC	23.03.19	Zinc Dross	84.0	Comments sought from MOEF (HSMD) on 12.04.2019. MoEF&CC vide e-mail dated 22.04.19 has informed that M/s Techno Feeders, Kanpur has not applied for the NOC in MoEF&CC and requested to communicate them to apply with all relevant documents in MoEF&CC. Hence, the firm is to apply for the NOC in MoEF&CC.
72	M/s. SKY Rubber Industries, Rajkot 01/53/8/E/AM20/S-9/IC	20.04.19	2290 MT of Rubber Tyres Scrap as per ANF-2M	105.00	Comments sought from MOEF (HSMD) & DIPP on 23.04.19. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19.
73	M/s. Meloy Metals Private Limited, Renigunta 01/53/8/E/AM20/M-3/IC	17.04.19	4500 MT of Lead Battery Plates Covered by ISRI Code "RAILS"	3993.75	Recommended by DIPP vide OM No. P-47012/22/2019-TSW dated 22.07.19 Recommended by MoEF&CC vide OM No. HSM-23/60/2017-HSM dated 30.11.2017. The committee noted that the firm has submitted CA certificate dated 10.06.2019 indicating data for the years 2015-16, 2016-17 and 2017-18. But, not submitted the data for the year 2018-19. The committee accordingly, decided to seek production consumption data for the last three years i.e. 2016-17, 17-18 and 18-19. The firm vide letter dated 17.06.19 has submitted the above details. However, the committee noted that the NOC of MoEF&CC has expired. Accordingly, the committee decided to seek fresh NOC from MoEF&CC. Accordingly, comments of MoEF&CC has been sought on 17.07.19.
74	M/s. Siddhi Industries, Jaipur, 01/53/8/E/AM20/S-14/IC	03.05.2019	50 MT of Aluminium Dross	24.5	Comments sought from DIPP on 03.05.2019. DIPP vide OM dated 29.05.19 has suggested to seek comments from M/o Mines. Accordingly, comments sought from M/o Mines on 19.06.19. M/o Mines vide OM No. 16/3/2019-M.V dated 26.08.19 has informed that clearance/NOC from MoEF&CC under

					Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 may sought in the matter. Accordingly, committee decided to seek comments from MoEF&CC.
75	M/s. R.G. Industries Corporation, Bahadurgarh, Haryana. 01/53/8/E/AM20/R-5/IC	04.05.2019	9000 MT used Tyre Scrap and Rubber Tube Scrap	421.2	Comments sought from MoEF (HSMD) on 06.05.2019. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19. DIPP vide OM No. P-47012/31/2019 T.S. dated 17.05.19 has sought information from the firm.
76	M/s. Barq General Trading Pvt. Ltd. Chennai. 01/53/8/E/AM20/B-7/IC	06.05.2019	50018.850 MT of Steel SLAG	35.5	The committee observed that the request of the firm is for trading, which is not allowed. Accordingly, the committee decided to reject the case.
77	M/s. Emaar Lead Company Private Limited, Coimbatore. 01/53/8/E/AM20/E-4/IC	28.05.19	7200 MT of Lead Battery Plates	5724.0	Comments sought from MOEF (HSMD) on 29.05.2019. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19
78	M/s. Miracle Reclaim Rubber Coimbatore Pvt. Ltd., Kerala. 01/53/8/E/AM20/M-10/IC	31.05.19	100 MT of Old & Used Tyres Scrap	14.0	Comments sought from MOEF (HSMD) & DIPP on 12.06.2019. DIPP vide OM No. P-47012/45/2019 T.S. dated 18.06.19 has sought information from the firm. The same has been communicated to the firm on 19.06.19. Hence, the firm is to submit reply directly to DIPP with copy to DGFT. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19.
79	M/s. Rajhans Oil Extracting Pvt. Ltd. Haryana. 01/53/8/E/AM20/R-9/IC	11.03.19	5100 MT of Used Rubber Tyres Scrap	178.5	Comments sought from MOEF (HSMD) & DIPP on 27.05.2019. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19.
80	M/s. Sri Sai Ram Industry, Telangana 01/53/8/E/AM20/S-30/IC	18.06.19	9,000 MT of used rubber tyre scrap	202.46	Comments sought from MOEF (HSMD) on 27.05.2019. Reminder sent to MoEF&CC vide agenda note dated 18.07.19. Recommended by DIPP vide OM No. P-47012/46/2019-T.S. dated 27.06.19
81	M/s. Conso Agro India Private Limited, Kottayam. 01/53/8/E/AM20/C-11/IC	24.06.19	26000 Kgs. Crumb/ Rubber Buffing Powder	4.61	Comments sought from MOEF&CC on 24.06.2019. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19. Recommended by DPIIT vide OM No. P-47012/48/2019-T.S. dated 12.07.19
82	M/s. Navkar Industries, Telangana. 01/53/8/E/AM20/N-9/IC	21.06.19	3000MT Used Rubber Tyers Scrap	147.0	Comments sought from MOEF (HSMD) on 24.06.2019. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19. Recommended by DPIIT vide OM No. 7(50)/2018-TSW dated 02.07.19
83	M/s. Mumbai Fabrics Pvt. Ltd., Raigad. 01/53/8/E/AM20/M-14/IC	15.06.19	270000 MT of Old & used Tyres Scrap	21087.0	Comments sought from MOEF (HSMD) on 20.06.2019. Reminder sent to MoEF&CC vide agenda note dated 18.07.19. Recommended by DPIIT vide OM No. P-47012/47/2019-T.S. dated 10.07.19
84	M/s. Citrine Resources Private Limited, Mumbai 01/53/8/E/AM20/C-13/IC	25.06.19	14500 MT old & Used Rubber Tyres	1029.50	Comments sought from MOEF (HSMD) on 26.06.2019. Reminder sent to MoEF&CC vide agenda note dated 18.07.19. Recommended by DPIIT vide OM No. P-47012/52/2019-T.S. Wdated 02.07.19
85	M/s. Oyster Industries Pvt. Ltd.	25.06.19	6000 MT of	426.0	Comments sought from MOEF (HSMD) on

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	Silvasa Gujarat. 01/53/8/E/AM20/O-2/IC		Old & Used Rubber Tyres		26.06.2019. Reminder sent to MoEF&CC vide agenda note dated 18.07.19.
86	M/s. Aradhya Eco Green Industries LLP, Mumbai. 01/53/8/E/AM20/A-32/IC	25.06.19	14000 MT old & Used Rubber Tyres	994.0	Recommended by DPIIT vide OM No. P-47012/51/2019-T.S. W. dated 02.07.19 Comments sought from MOEF (HSMD) on 26.06.2019. Reminder sent to MoEF&CC vide agenda note dated 18.07.19.
87	M/s. Radhe Exim Private Limited, Rajkot. 01/53/8/E/AM20/R-18/IC	08.07.19	6000 MTs Used Rubber Tyres & Tubes Scrap	480.0	Recommended by DPIIT vide OM No. P-47012/50/2019-T.S. dated 02.07.19 Approved as recommended by MoEF&CC vide OM No. 23-286/2014-HSMD dated 17.05.19 and DIPP vide OM No. P-47014/78/2019-T.S. dated 26.07.19
RA Rajkot may issue the import authorization to the applicant for import of 6,000 MT of Used Rubber tyres Scrap (multiple cuts/shreds/pressed baled) for manufacture of crumb rubber from GCA for a CIF value of Rs. 4,80,00,000/- (USD 676056) subject to the condition mentioned in the MoEF&CC vide OM No. 23-286/2014-HSMD dated 17.05.19 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Rajkot.					
88	M/s. Jain Metal Rolling Mills, Chennai. 01/53/8/E/AM20/J-9/IC	22.07.19	2500 MTs Lead scrap as per ISRI Relay	4025.0	Recommended by MoEF&CC vide OM No. 23-130/2014-HSMD dated 16.11.19 for import of 4,000 MT of Lead Scrap (ISRI Code: Radio, Rakes, Relays, Ropes, Rails, Rains, with not more than 2% of liquid/electrolyte by weight in a given lot/consignment/container). The firm has not submitted the CA Certified Production-Consumption data. Accordingly, the committee decided to seek CA Certified Production-Consumption data from the firm.
89	M/s. Valencia Rubber Tech LLP Gujarat. 01/53/8/E/AM20/V-13/IC	13.07.19	15000 MTs Used Rubber Tyres Scrap/ Tubes Scrap	1200.0	Approved as recommended by MoEF&CC vide OM No. 23/24/2018-HSMD dated 17.05.19 and DPIIT vide OM No. P-47012/54/2019 T.S. dated 09.08.19
RA Rajkot may issue the import authorization to the applicant for import of 5590 MT of Used Rubber Tyre Scrap (Cut/shredded/baled Press) for manufacture of crumb rubber from GCA for a CIF value of Rs. 12,00,00,000/- (USD 17,14,286) subject to the condition mentioned in the MoEF&CC vide OM No. 23/24/2018-HSMD dated 17.05.19 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Rajkot.					
90	M/s. Siddhi Industries, Jaipur. 01/53/8/E/AM20/S-41/IC	13.07.19	1000 MT of Aluminium Dross	102.75	Comments sought from MOEF (HSMD), DIPP & M/o Mines on 23.07.2019
91	M/s. Gochem Metals and Alloys, Nalgonda, Telangana. 01/53/8/E/AM20/G-14/IC	16.07.19	3500 MTs Battery scrap	3119.93	Comments sought from MOEF (HSMD) on 24.07.2019
92	M/s. Ashwa Industries, Telangana 01/53/8/E/AM20/A-41/IC	23.07.19	3588 MT Used Tires Shredded	148.30	Comments sought from MOEF (HSMD) on 25.07.2019 DIPP vide OM No. P-47012/53/2019-T.S. W. has sought information from the firm. The same has been communicated to the firm.
93	M/s. Balaji Rubber Industries Private Limited, Salem. 01/53/8/E/AM20/B-17/IC	24.07.19	12000 MTs Used Rubber Tyre Scrap	590.52	Comments sought from MOEF (HSMD) on 26.07.2019 DIPP vide OM No. P-47011/212/2019-TSW dated 09.08.19 has sought information from the firm.
94	M/s. Bradken India Private Limited, Chettipalayam, Tamil Nadu. 01/53/8/E/AM20/B-18/IC	24.07.19	1500 MTs Mild Steel Pipes (Used/Second Hand)	441.9	Comments sought from DIPP on 30.07.2019. The matter was discussed at length in the meeting. Representative of DIPP has informed that they have no objection in granting permission to the firm. However,

					after due deliberation, the committee decided to examine the case on file.
95	M/s. Aym Syntex Limited, Dadra and NA. 01/53/8/E/AM20/A-49/IC	02.08.19	350000 nos. of Used Steel Bobbins	175.0	Comments sought from DIPP on 06.08.2019. DIPP vide OM No. P-47012/56/2019-TSW dated 13.08.19 has suggested to seek comments from DHI and M/o Textiles.
96	M/s Jayachandran Alloys Private Limited, Erode (TN). 01/53/8/E/AM20/J-13/IC	12.08.19	300 MTs. Lead Scrap as per ISRI Relay	521.25	Recommended by MoEF&CC vide OM No. 23/25/2019-HSMD dated 22.03.19. The firm has not submitted the CA Certified Production-Consumption data. Accordingly, the committee decided to seek CA Certified Production-Consumption data from the firm.
97	M/s POCL Enterprises Limited, Kanchipuram. 01/53/8/E/AM20/P-26/IC	14.08.19	2,000 MT. Lead Battery Plates Covered by ISRI code Word 'Rails'	1820.0	Recommended by MoEF&CC vide OM No. 23-203/2015-HSMD dated 10.08.18 for 10,000 MT of lead scrap (ISRI Code: Radio, Racks, Relay, Ropes, Rents, Rakes and Rails). As per CA Certificate submitted by the firm, their entitlement comes to 1392.81 MT. Accordingly, the committee decided to approve 1393 MT of Rails.

RA Chennai may issue the import authorization to the applicant for import of 1393 MT of Lead Scrap; ISRI Code: Rails for recovery/recycling/reprocessing from Venezuela, Nigeria and Chile for a proportionate CIF value subject to the condition mentioned in the MoEF&CC vide OM No. 23-203/2015-HSMD dated 10.08.18 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai..

Part-3 Ministry of Steel (MoS)

98	M/s. Rubamin Limited, Gujarat 01/53/8/E/AM20/R-13/IC	18.06.19	300 Mt of Spent Catalyst Containing Niellel, Zinc, Cobalt, Molybdenum etc.	186.3	Comments sought from M/o Steel on 20.06.2019. The committee noted that the firm has submitted the copy of NOC from MoEF&CC. The committee decided to examine the case on file.
99	M/s. Metallurgical Products India Private Limited, Rauagd. 01/53/8/E/AM20/M-17/IC	12.07.19	450 Kgs. of tantalum scrap	65.91	Comments sought from M/o Steel on 23.07.2019
100	M/s. Maithan Alloys Limited, Kolkata, 01/53/8/E/AM20/M-25/IC	31.07.19	10000 MTs Ferro Manganese Slag	926.34	Approved as recommended by MoEF&CC vide OM No. 23/17/2019-HSMD dated 22.03.2019

RA Kolkata may issue the import authorization to the applicant for import of 10,000 MT of Ferro Manganese Slag for production of Silico manganese from Japan for a CIF value of Rs. 9,26,34,500/- (USD 13,30,000) subject to the condition mentioned in the MoEF&CC vide OM No. 23/17/2019-HSMD dated 22.03.2019 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Kolkata.

Part-4 Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment & Forests (MoEF)

101	M/s. C.T. Group, Kerala 01/53/8/32008/AM19/C-3/IC	25.05.18	One Ton of Natural Calcuim Carbonate Everzit	.063	Comments sought from C&PC on 05.06.2018. D/o C&PC vide OM dated 13.07.2018 has informed that Natural Calcium Carbonate Everzit is mineral product falling under Chapter 25, which is not looked after by D/o C&PC. The application may be referred to Ministry of Mines to seek their comments in the matter. D/o C&PC vide e-mail dated 25.10.2018 informed that the matter does not pertain to D/o C&PC. Comments sought from M/o. Mines on 30.07.2018. Reminder sent on 29.05.19. Again reminder sent to M/o Mines vide
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102	M/s. S.N. Enterprises, Karnataka 01/53/8/E/AM20/S-11/IC	20.04.19	300 MT of PU Foam Cut Piece high quality-AA Grade	41.67	agenda note dated 20.06.19 and 18.07.19. Comments sought from C&PC and MoEF&CC(HSMD) on 24.04.19. Reminder sent vide agenda note on 20.06.19
103	M/s. Cipla Limited, Mumbai. 01/53/8/E/AM20/C-3/IC	03.05.2019	780 Kgs. Of Bromofluorom ethane	812.5	Comments sought from D/o C&PC and MoEF&CC (O) on 03.05.19, MoEF&CC (O) vide OM No. 11/16/2017-OC dated 08.07.19 & 29.07.19 has sought information from the firm. Hence, the firm is to furnish reply directly to MoEF&CC with copy to DGFT.
104	M/s. UPL Limited, Bandra, East Maharashtra. 01/53/8/E/AM20/U-1/IC	03.05.2019	Carbon Tetra chloride	232.5	Comments sought from C&PC on 20.05.2019. MoEF&CC vide OM No. 11/7/2015-OC dated 25.07.19 has sought information from the firm. Hence, the firm is to furnish reply directly to MoEF&CC with copy to DGFT. Recommended by D/o C&PC vide OM No. C- II-17014/13/2018-CHEM-II-CPC dated 22.07.2019.
105	M/s. Industrial Foams Private Limited, Greater Noida, UP. 01/53/8/E/AM20/I-9/IC	21.05.2019	240 MT of Carbon Tetra Chloride	420.0	Comments sought from MOEF (O) on 21.05.2019. Reminder sent vide agenda note dated 20.06.19 and 18.07.19. D/o C&PC vide letter No. 25016/01/2014- Tech.CPC (FTS)-5927) dated 20.06.2019 has sought information from the firm. Hence, the firm is to furnish reply directly to D/o C&PC with copy to DGFT.
106	M/s. Aayush Enterprises, Ghaziabad 01/53/8/E/AM20/A- 20/IC	21.05.2019	500 MT of LDPE Bales Scrap	175.0	Comments sought from MOEF (HSMD) on 24.05.2019. Reminder sent vide agenda note dated 20.06.19 and 18.07.19 D/o C&PC vide letter No. 25016/01/2014- Tech.CPC (FTS)-5927) dated 20.06.2019 has sought information from the firm. Again D/o C&PC vide letter No. 25016/01/2014- Tech.CPC (FTS)-5927) dated 22.07.2019 has sought information from the firm. Hence, the firm is to submit reply directly to D/o C&PC with copy to DGFT.
107	M/s. Meghmani Organics Limited, Gujarat. 01/53/8/E/AM20/M-11/IC	03.06.19	325000 Kgs. Of Carbon Tetrachloride	161.8	Comments sought from MOEF&CC (O)& D/o C&PC on 12.06.2019. Reminder sent to D/o C&PC vide agenda note dated 20.06.19 and 18.07.19. MoEF&CC vide OM No. 11/7/2015-OC dated 25.07.19 has sought information from the firm. Hence, the firm is to furnish reply directly to MoEF&CC with copy to DGFT.
108	M/s. Tagros Chemicals India Private Limited, Chennai. 01/53/8/E/AM20/T-12/IC	29.05.19	325 MT of Carbon tetra Chloride	161.8	Comments sought from MoEF&CC (O) on 18.06.19. Reminder sent to D/o C&PC vide agenda note dated 20.06.19 and 18.07.19. MoEF&CC vide OM No. 11/7/2015-OC dated 25.07.19 has sought information from the firm. Hence, the firm is to furnish reply directly to MoEF&CC with copy to DGFT. Recommended by D/o C&PC vide OM No. C- II-17014/4/2019-CHEM-II-CPC dated 31.07.19

109	M/s. Manya International, Delhi. 01/53/8/E/AM20/M-12/IC	17.05.19	100000 kgs. Of HCFC 141b	158.40	Comments sought from MOEF&CC (O) on 13.06.2019. Reminder sent to MOEF&CC (O) vide agenda note dated 20.06.19 and 18.07.19
110	M/s Bayer Vapi Pvt. Ltd., Vapi, Gujarat. 01/53/8/E/AM20/B-13/IC	12.06.19	350000 Kgs. Of Carbon Tetra Chloride.	174.31	Comments sought from MOEF&CC (O) & C&PC on 14.06.2019. Reminder sent to D/o C&PC vide agenda note dated 20.06.19 and 18.07.19. MoEF&CC vide OM No. 11/7/2015-OC dated 25.07.19 has sought information from the firm. Hence, the firm is to furnish reply directly to MoEF&CC with copy to DGFT.

Part-5 Ministry of Electronics & Information Technology (Meity) & Ministry of Environment & Forests (MoEF)

111	M/s. Royal ARC Electrodes Ltd, Mumbai 01/53/8/14948/AM18/R- 36/IC	27.12.17	24 Tons of Chromium Metal Powder	154.44	Comments sought from Meity 05.01.2018. Meity vide letter No. 16(3)/2018-IPHW dated 20.6.2018 has sought certain information from the firm. Meity vide letter dated 27.11.2018 suggested to seek comments from DIPP. Accordingly comments sought from DIPP on 18.12.2018. Reminder sent on 29.05.19. DIPP vide OM dated 07.06.19 has sought information from the firm. The same has been communicated to the firm on 19.06.19. Hence, the firm is to submit reply directly to DIPP with copy to DGFT.
112	M/s. Inspirisys Solutions Limited, Chennai 01/53/8/E/AM19/I-30/IC	21.01.19	203750 pcs. Of Refurbished Harddisc Drive	8734.7	Approved as recommended by Meity vide OM No. 16(5)/2019-IPHW dated 21.08.19

RA Chennai may issue the import authorization to the applicant for import 22,400 Nos. of refurbished Hard Disk Drives (HDDs) (as per Annexure A to the Meity OM No. 16(5)/2019-IPHW dated 21.08.19) for a proportionate CIF value from GCA for warranty purpose which are not manufactured globally, subject to the conditions mentioned in the Meity OM No. 16(5)/2019-IPHW dated 21.08.19 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.

113	M/s. Anubhav Enterprises, New Delhi. 01/53/8/E/AM20/A-16/IC	13.05.2019	15000 nos. of Old & Used Desktop computer case with power supply, Mother Board, DVD & FAN without processor, Hard Disk, Ram Mix brands likes HP, DEL Lenovo etc.	158.51	Comments sought from Meity on 24.05.2019. Reminder sent vide agenda note on 20.06.19. Meity vide Letter No. 16(8)/2019-IPHW dated 18.07.19 has sought information from the firm. Meity vide e-mail dated 22.08.19 informed that response from firm received on 02.08.19. The matter is under process.
114	M/s. Forms and Surfaces India Pvt. Ltd., Pune. 01/53/8/E/AM20/F-5/IC	29.05.19	1 no. of Used Refurbished Industrial Printing Machine	20.04	Comments sought from Meity on 30.05.2019. Meity vide e-mail dated 22.08.19 informed that query sent to the firm vide letter dated 25.07.19, response is awaited from the firm.
115	M/s. Flextronics Technologies (I) P. Ltd., Kancheepuram. 01/53/8/E/AM20/F-7/IC	26.02.19	100000 nos. of Refurbished Hard Disk Drive.	5040.0	Comments sought from Meity on 14.06.2019. Reminder sent vide agenda note on 20.06.19. Meity vide Letter No. 16(8)/2019-IPHW dated 18.07.19 has sought information from the

116	M/s. Canara Bank, Bangalore. 01/53/8/E/AM20/C-10/IC	21.06.19	2 nos. IBM 8284-22A Power System S822; 1 nos. IBM V5000 Storage and tape Drive 1nos. IBM 7226-1U3 tape enclosure 1xlt07 Half Height Tape Drive 1 nos. Lenovo 7042 CR9 Rack Mount Hardware Management 2 nos. Cisco Asa 5506 Firewall 1 nos. cisco SG300- 28PP- K9-EU 28 Port Gigabit Pde Pluse Managed Switch	47.23	firm. Meity vide e-mail dated 22.08.19 informed that the matter is under process. Comments sought from MietY on 21.06.2019, Meity vide e-mail dated 19.07.19 & 22.08.19 has informed that the matter is under process
117	M/s. Kajal Solanki, Jamnagar. 01/53/8/E/AM20/K-11/IC	05.07.19	1 no. of Graphic Drawing Tablet	.24	Comments sought from Meity on 08.07.2019. Meity vide letter No. 16(10)/2019-IPHW dated 01.08.19 has sought information from the firm. Meity vide e-mail dated 22.08.19 has informed that response received on 06.08.19. The matter is under process.
118	M/s. Rickshaw Delivery, Noida 01/53/8/E/AM20/R-20/IC	11.07.19	5 nos. of Multi Function Printer	.7	Comments sought from D/o Meity on 12.07.2019. Meity vide Letter No. 16(11)/2019-IPHW dated 31.07.19 has sought information from the firm. Meity vide e-mail dated 22.08.19 has informed that response from the firm is awaited.
119	M/s. Globalfoundries Engineering Private Limited Bangaluru. 01/53/8/E/AM20/G-16/IC	19.07.19	111 nos. Laptops	71.60	Comments sought from Meity on 25.07.2019. Meity vide e-mail dated 22.08.19 has informed that matter is under process.
Part-7 Ministry of Environment & Forests, Ozone Cell [MoEF(O)]					
120	M/s. Stallion Enterprise, Mumbai 01/53/8/E/AM19/S-70/IC	19.11.18	40000 Kgs. of HCFC-123	204.0	Approved as recommended by MoEF&CC vide OM No. 11/2/2019-OC dated 02.08.19
RA Mumbai may issue the import authorization to the applicant for import of 40,000 Kgs of HCFC-123 for servicing of Chillers from GCA for a CIF value of Rs. 2,04,40,000/- (USD 2,80,000) subject to the condition mentioned in the MoEF&CC vide OM No. 11/2/2019-OC dated 02.08.19 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
121	M/s. Marine Solutions Bhavnagar, Gujarat. 01/53/8/E/AM20/M-8/IC	22.04.19	6000 Kgs. Of Halon 1301 Recycled	192.10	Comments sought from MOEF & CC (O) on 11.06.2019. MoEF&CC vide OM No. 11/5/2012-OC dated 28.08.19 has sought

					certain clarification from the firm.
122	M/s. Reflex Industries Limited, Kanchipuram, Tamil Nadu. 01/53/8/E/AM20/R-17/IC	27.06.19	800 MT of HCFC-141 B	1036.0	Comments sought from MoEF(O) on 27.06.19. Reminder sent to MoEF&CC vide agenda note dated 19.07.19.
123	M/s. Royal Industries, Rohini 01/53/8/E/AM20/R-23/IC	15.07.19	200 MTs. of Dichlorofluoro ethane (HCFC141B)	288.0	Comments sought from MOEF&CC (O) on 30.07.2019
124	M/s. Amrit Polychem Pvt. Ltd. Mumbai. 01/53/8/E/AM20/A-48/IC	02.08.19	260 MT of Di Chlorofluoro Ethanes (HCFC 141B)	332.2	Comments sought from MOEF&CC (O) on 05.08.2019

Part-8 Ministry of Environment & Forests, Wildlife Division [MoEF(WL)]

125	M/s. S. Yuvaraj, IFS, Additional Principal Chief Conservator of Forest, & Director, Chennai 01/53/8/AM19/S-59/IC	03.10.18	Plain Zebra, Siamese Crocodile	NA	Comments sought from MoEF&CC (WL) on 22.10.2018. Reminder sent to MoEF&CC (WL) vide agenda note dated 20.06.19 and 19.07.19.
126	M/s. Hi-Tech Advance Products, Indore 01/53/8/E/AM19/H-30/IC	07.02.19	Veterinary Equipment/Tranquilizer Equipment/C O2 Injection Rifle and accessories	6.60	Comments sought from MoEF&CC (WL) on 11.02.2019. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 19.07.19.
127	M/s. A&S Creations, New Delhi 01/53/8/E/AM19/A-64/IC	18.02.19	5 nos. of MOD-400 Collars with standard Accessories	.95	Comments sought from MOEF&CC (WL) on 18.02.2019. Comments received from MoEF&CC vide OM dated 18.04.19. But there is a mismatch in the item and DGFT's reference. Accordingly, clarification has been sought from MoEF&CC on 04.06.19. Reminder sent to MoEF&CC (WL) vide agenda note dated 20.06.19 and 19.07.19.
128	M/s. A&S Creations, New Delhi. 01/53/8/E/AM19/A-62/IC	18.02.19	8 nos. of DPS Vertex Collars with Accessories	10.57	Comments sought from MOEF&CC (WL) on 18.02.2019. Reminder sent on 29.05.19. Reminder sent to MoEF&CC (WL) vide agenda note dated 20.06.19 and 19.07.19.
129	M/s. Agnel Lobo, Mumbai. 01/53/8/E/AM19/M-49/IC	23.02.19	Parrot- Green Ring necked	NA	Comments sought from MOEF&CC (WL) on 26.02.2019. Reminder sent on 29.05.19. Reminder sent to MoEF&CC (WL) vide agenda note dated 20.06.19 and 19.07.19. Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 22.04.19
130	M/s. A&S Creations, New Delhi. 01/53/8/E/AM20/A-4/IC	10.04.19	1 Nos. of Yukon Night Vision Binocular Tracer 3*42.	2.45	Comments sought from MOEF&CC (WL) on 18.04.2019. Reminder sent to MoEF&CC (WL) vide agenda note dated 20.06.19 and 19.07.19.
131	M/s. Tangerine Design Pvt. Ltd. Gurgaon. 01/53/8/E/AM20/T-4/IC	09.04.19	200000 nos. of Worked Mother of Pearl	26.00	Comments sought from MOEF&CC (WL) on 18.04.2019. Reminder sent vide agenda note on 20.06.19
132	M/s. Samanyu Trading LLP, Delhi. 01/53/8/E/AM20/S-18/IC	08.05.2019	Sussera Lappa (Kuth Roots)	315.0	Comments sought from MoEF&CC (WL) on 09.05.2019. Reminder sent to MoEF&CC (WL) vide agenda note dated 20.06.19 and 19.07.19.

133	M/s. S N Consultants, Delhi. 01/53/8/E/AM20/S-24/IC	30.05.19	150000 Kgs. Sussera Lappa	4.50	Comments sought from MOEF&CC (WL) on 03.06.2019. Reminder sent to MoEF&CC (WL) vide agenda note dated 20.06.19 and 19.07.19.
134	M/s. A&S Creations, New Delhi 01/53/8/E/AM20/A-33/IC	28.06.19	2 Nos. of Yukon Night Binocular 3x42	5.22	Comments sought from MOEF&CC (WL) on 01.07.2019. MoEF&CC vide OM dated 09.07.19 has requested to forward the recommendation of Chief Wildlife Warden, Govt. of Odisha for further consideration. Hence, the firm is to submit the recommendation of Chief Wildlife Warden, Govt. of Odisha directly to MoEF&CC(WL) under intimation to DGFT.
135	M/s. A&S Creations, New Delhi. 01/53/8/E/AM20/A-35/IC	09.07.19	10 nos. TGS Sling with standard Accessories	10.8	Comments sought from MOEF&CC (WL) on 10.07.2019. Reminder sent to MoEF&CC(WL) vide agenda note dated 18.07.19.
136	M/s. A&S Creations, New Delhi. 01/53/8/E/AM20/A-36/IC	10.07.19	2 nos. of Yukon Night Vision Binoculars Tracker 3x42	.52	Comments sought from MOEF&CC (WL) on 11.07.2019. Reminder sent to MoEF&CC(WL) vide agenda note dated 18.07.19.
137	M/s. A&S Creations, New Delhi. 01/53/8/E/AM20/A-45/IC	31.07.19	4 nos. of Yukon Night Vision Binoculars Tracker 3*42	1.01	Comments sought from MOEF&CC (WL) on 01.08.2019
138	M/s Rajat singh Shekhawat, Jaipur. 01/53/8/E/AM20/R-27/IC	10.08.19	22 nos. of Taxidermy Animal Mounts	7.54	Comments sought from MOEF&CC (WL) on 13.08.2019
139	M/s Hi-Tech Advanc Product , Indore. 01/53/8/E/AM20/H-15/IC	14.08.19	4 Set. CO2 dart projector double barrel JMDB13, CO2 dart projector JMSP25, Dart projector transport case JMD Betc.	9.18	Comments sought from MOEF&CC (WL) on 16.08.2019
Part-9 D/o. Heavy Industry (DHI)					
140	M/s. Scania Commercial Vehicals India Private Limited, Kolar, Karnataka. 01/53/8/E/AM20/S-17/IC	29.03.2019	685.00 MTs Spare Parts of Vehicle	1.21	Comments sought from Heavy Industry on 09.05.2019. Reminder sent vide agenda note on 20.06.19. DHI vide OM dated 22.07.19 has sought information from the firm. Hence, the firm is to submit reply directly to DHI with copy to DGFT.
141	M/s. Tata Motor Limited, Mumbai. 01/53/8/E/AM20/T- 15/IC	29.05.19	1 no. of KIA BONGO III 1 Ton Second Hand	11.1	Comments sought from MoEF&CC (HSMD) and DHI on 31.05.19. Reminder sent to DHI vide agenda note dated 20.06.19 and 19.07.19.
142	M/s. Volkswagen Group Sales India Pvt. Ltd., Mumbai. 01/53/8/E/AM20/V-8/IC	28.05.19	2 nos. 059911024GX -Starter, 2 nos.	1546.64	Comments sought from MOEF & DHI on 17.06.2019. Reminder sent to DHI vide agenda note dated 20.06.19 and 19.07.19.

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			01J300057EX -CVT, 2 nos. 057130851CX -Pump etc.		DHI vide OM dated --.08.2019 has requested to provide precedents in the applicant's earlier case and other similar cases dealt by DGFT to finalise the comments.
143	M/s. Caterpillar India Private Limited, 01/53/8/E/AM20/C-6/IC	31.05.19	1 Set Caterpillar 319D L Hydraulic Excavator	26.7	DHI vide OM No. 9/80/2019-HE&MT dated 28.08.19 has furnished their comments. The committee decided to examine the case on file.
144	M/s. Bharat Electronics Limited, Bangalore. 01/53/8/E/AM20/B-16/IC	16.07.19	6000 Kgs. of Chromium Powder	161.67	Comments sought from Heavy Industry on 01.08.2019
145	M/s. Ashraf Hassan Nalakthu Kandathil, Kerala. 01/53/8/E/AM20/A-38/IC	12.07.19	6 nos. of ARA Macao & 6 nos. of ARA Chloroptera	6.96	Comments sought from D/o AHD&F on 23.07.19 and MOEF (WL) on 01.08.2019. DAHD&F vide e-mail dated 09.08.19 has sought information from the firm. Hence, the applicant is to furnish reply directly to DAHD&F with copy of DGFT.
Part-10 Ministry of Home Affairs (MHA-PM Division)					
146	M/s. Rolta India Ltd, Mumbai 01/53/8/521/AM17/R-14/IC	17.08.16	8 nos of Hand held Thermal Imager	172.52	MHA vide OM No. IV-20011/12/2018-Prov-I/948 dated 30.03.2019 informed that comments to be received from MoD. Reminder sent vide agenda note on 20.06.19. MHA vide UO No. IV-24011/08/2018-Prov-I dated 19.07.19 has informed that commentsis still to be received from MoD.
147	M/s. Huges Precision Manufacturing Pvt. Ltd. Bangalore. 01/53/8/E/AM20/H- 7/IC	15.06.19	300 nos. of Ammunition Caliber 7.62 * 51 mm	.10	Comments sought from MHA (PM Divn.) on 20.06.2019. MHA vide UO No. IV-24011/08/2018-Prov-I dated 19.07.19 has informed that on 28.06.19 it was requested to clarify that as per ANF-2M, the firm M/s. is importing 300 Nos. of Ammunition Caliber 7.62x51mm. Whereas in the EUC, the stores mentioned 7.62x51 sniper Rifle MRAD with spares and accessories Telescopic Sight Ballistic-300 to be imported for test firing. There is a difference in nomenclature as well number of items.
148	M/s. Star Aerospace Industries, Dehradun 01/53/8/E/AM20/S- 28/IC	10.06.19	100 nos. of Rubberised Pistol Grip; 100 nos. of polymer Rail; 100 nos. of of Ak Picatinny Dust Cover 100 nos. Side mount for l flash light 100 nos Extendable Butt stock 100 nos. Ak Ultimag Magazine 30 Round 100 nos Reflex sight	52.7	Comments sought from MHA (PM Divn.) on 25.06.2019. MHA vide UO Note No. IV-13012/12/2019-Prov.II dated 09.07.19 has requested to provide EUC & complete form ANF-2M (applicant profile and OEM details were not available with the proposal). The same has communicated to the firm on 19.07.19. Reply from the firm is awaited. Hence, the firm is to submit reply directly to MHA(PM Division) with copy to DGFT.

			(2 nd gen) Wit Kill Flash		
149	M/s. SRG Techno (Pvt.) Limited, Gurgaon. 01/53/8/E/AM20/S-39/IC	12.07.19	1 no. of Caterpillar 297 D (Rook Vehicle)	212.73	Comments sought from MHA (PM Divn.) on 23.07.2019. MHA vide UO dated 26.07.19 has sought information from the firm.
150	M/s. Star Aerospace Industries, Dehradun (Uttarakhand) 1/53/8/E/AM20/S-47/IC	26.07.19	60 nos. of Rubberised Pistol Grip; 60 nos. of quick release folding Grip with Mount; 60 nos. of reflex sight; 60 nos. AK pdc Mount; 60 nos. Folding Buttstock for AK-47; 60 nos. AK-47-7.62*39 30 Round etc.	35.06	Comments sought from MHA (PM Divn.) on 30.07.2019
Part-10 Ministry of Home Affairs (MHA-IS Division)					
151	M/s. Kerneos India Aluminate Technologies Pvt. Ltd., Visakhapatnam. 01/53/8/E/AM20/K-13/IC	25.07.19	1 nos. Winchester Ring Blaster Tool 1 nos. Winchester Ring Blaster Tool 11000 nos. Winchester Make CE8SPW	25.62	The committee decided to examine the case as per clarification from MHA.
152	M/s. Vishal Arms Company Manimajra, Chandigarh. 01/53/8/E/AM20/V-16/IC	07.08.19	28500 Nos. .30 Mauser bore pistol Ctg. 13000 nos. .45bore Pistol cartridges.	8.86	The committee decided to examine the case as per clarification from MHA.
153	M/s. Hughes Precision Manufacturing Pvt. Ltd., Bangalore 01/53/8/E/AM20/H-13/IC	05.08.19	28 nos. 1. Mark 7 Evolution Priming Machines(7), 2. Mark 7 Evolution Loading Machines(10), 3. Bitterroot Tool and Machine Inc Alpha L 550	1729.7	The committee decided to examine the case as per clarification from MHA.

			(2), 4. Bitterroot Tool and Machine Inc Alpha L 250 ex(1), 5. Bitterroot Tool and Machine Inc Alpha P 550 Prime(2), 6. Bitterroot Tool and Machine Inc P 350 Large Prime(1), 7. Hernon Auto Swaler AS 5251 (1), 8. Hernon Auto Swaler AS 5220 (2), 9. Mectron Q2500-8 Inspection System (1), Mectron Q 5000-8 Inspection System (1)		
Part-11 Defence Research & Development Organisation (DRDO)					
154	M/s. UAV Systems Private Limited, Kolkata. 01/53/8/E/AM20/U-2/IC	31.05.19	22 Nos. of pa rrot Drones	16.12	Recommended by DRDO vide e-mail dated 20.06.19, subject to NOC from MEA and DDP. Accordingly, the committee decided to seek comments from MEA and DDP. Comments sought from MEA and DDP on 12.07.19.
155	M/s. PLR Systems Private Limited, New Delhi. 01/53/8/E/AM20/P-14/IC	26.06.19	22 nos. Spring, Mepro 21 Reflex Sight, 4.3 MOA, Picatiny Adapter, Mepro 21,2.2 MOA Bilseye Picatiny Adapter, Reflex Sight 'M5' Arms Adapter	5.84	Permission has been granted on 16.08.2019 with the approval of DG. The committee decided to close the case.
156	M/s. PLR Systems Private Limited, New Delhi. 01/53/8/E/AM20/P-15/IC	26.06.19	1 nos. Master Combo Series Ransom Machine Rest. 3 nos. Blank Large Frame Machine Grip Insert.	.55	Permission has been granted on 16.08.2019 with the approval of DG. The committee decided to close the case.
157	M/s. PLR Systems Private	25.06.19	30 nos. Parts	.52	Permission has been granted on 16.08.2019

	Limited, New Delhi. 01/53/8/E/AM20/P-16/IC		& Accessories 9mm Pistols for Assembling		with the approval of DG. The committee decided to close the case.
158	M/s Ananth Technologies Ltd, Hyderabad. 01/53/8/E/AM20/A-52/IC	23.07.19	2 nos. of TV/S-75 Thermal Vision Sight & NV/M Night Vision Monoculars	8.20	Comments sought from DRDO on 19.08.2019
Part-12 Ministry of Petroleum & Natural Gas (M&PNG)					
159	M/s. Pon Pure Chemical India Private Limited, Chennai. 01/53/8/E/AM20/P-8/IC	14.05.2019	2000 MTs of EXXSOL – D 40	1337.8	Comments sought from M/o P&NG on 15.05.2019. M/o P&NG vide OM dated 06.06.19 has sought information from the firm. Reply received from the firm has been forwarded to M/o P&NG on 21.06.19.
160	M/s. Total Oil India Private Limited, Mumbai. 01/53/8/E/AM20/T-11/IC	21.05.2019	Spiradane D 30, Spiradane D 60 L, Spiradane D25 etc.	80.5	Approved as recommended by M/o P&NG vide OM No. P-12019(11)/103/2018-Sup./(P-29828) dated 16.08.19, subject to further approval by the competent authority.
161	M/s. Tata Motors Limited, Mumbai. 01/53/8/E/AM20/T-14/IC	29.05.19	8568 Kgs. Of Gas Online Euro 6 Cert Fuel E10 & 10320 of Diesel Euro 6 Cert Fuel B7	24.7	Comments sought from M/o P&NG on 31.05.2019. Reminder sent to M/o P&NG vide agenda note dated 20.06.19 and 18.07.19.
162	M/s. Cummins Technologies India Private Limited, Pune. 01/53/8/E/AM20/C-8/IC	19.06.19	8600 Kgs. of Diesel Euro 6 Cert Fuel B7	50.13	Approved as recommended by M/o P&NG vide OM No. P-12019(11)/122/2018-Sup./(P-31092) dated 13.08.19, subject to further approval by the competent authority.
163	M/s. Rajkamal Industries Pvt. Ltd. Ahmedabad. 01/53/8/E/AM20/R-15/IC	25.06.19	5000 Mt of Base Oil SN- 50 Grade	2520.50	Comments sought from M/o P&NG on 26.06.2019. M/o P&NG vide OM dated 16.08.19 has sought information from the firm. The same has been communicated to the firm on 19.08.19.
164	M/s. Vishveshwar Oil & Lubricants Pvt. Ltd, New Delhi 01/53/8/E/AM20/V-12/IC	03.07.19	151.485 MTs of SKO	58.82	Comments sought from M/o P&NG on 04.07.19. M/o P&NG vide OM dated 29.07.19 has informed that the application of the firm has been forwarded without attaching the specifications of the product. It is also requested to ascertain from the firm whether the end product that is extracted in the process is N-Paraffins or not. Reply from the firm is awaited.
165	M/s. PS Enterprises, Coimbatore, Tamil Nadu 01/53/8/E/AM20/P-18/IC	06.07.19	500 MTs of Fatty acid Methyl Ester Blended with Bituminous Mineral Oil	17.9	Comments sought from M/o P&NG on 11.07.2019. Reminder sent to M/o P&NG vide agenda note dated 18.07.19.
166	M/s. P.D. Industries, New Delhi 01/53/8/E/AM20/P-17/IC	08.07.19	146.300 MTs of SKO	85.87	Comments sought from M/o P&NG on 08.07.19. M/o P&NG vide OM dated 29.07.19 has informed that the application of the firm has been forwarded without attaching the specifications of the product. It is also requested to ascertain from the firm whether

					the end product that is extracted in the process is N-Paraffins or not. Reply from the firm is awaited.
167	M/s. Panila Chem Limited, New Delhi 01/53/8/E/AM20/P-21/IC	16.07.19	40000 MTs Denatured Ethyl Alcohol	15456.6	The committee decided to examine the case on file.
168	M/s. SHK Chemtech Industries LLP, Omerga, Maharashtra 01/53/8/E/AM20/S-45/IC	18.07.19	15500 MTs Ethyl Alcohol	10850.0	The committee decided to examine the case on file.
169	M/s. Kanoria Chemicals and Industries Limited, Bharuch, Gujarat. 01/53/8/E/AM20/K-12/IC	12.07.19	4680 MTs Ethyl Alcohol Denatured of any strength	1976.83	The committee decided to examine the case on file.
170	M/s. Arvon Chemicals private limited, Mumbai 01/53/8/E/AM20/A-43/IC	25.07.19	2500 MTs Denatured Ethyl Alcohol	1093.75	The committee decided to examine the case on file.
171	M/s. Avron Chemicals Private Limited, Mumbai. 01/53/8/E/AM20/A-44/IC	25.07.19	2500 MTs Denatured Ethyl Alcohol	1093.75	The committee decided to examine the case on file.
172	M/s. Witmans Industries Private Limited, Mumbai. 01/53/8/E/AM20/W-5/IC	23.07.19	10000 MTs of Palm Methyl Ester/ Bio Diesel	4700.0	Comments sought from M/o P&NG on 26.07.2019
173	M/s. Hazel Mercantile Limited, Mumbai. 01/53/8/E/AM20/H-11/IC	02.08.19	Denatured Ethyl Alcohol	4375.0	The committee decided to examine the case on file.
174	M/s. Ester India Chemicals Private Limited, Ghaziabad. 01/53/8/E/AM20/E-7/IC	08.08.19	12000 MTs Ethyl Alcohol	5040.0	The committee decided to examine the case on file.
175	M/s. Rajesh Power Services Pvt. Ltd., Ahmedabad. 01/53/8/E/AM20/R-26/IC	07.08.19	5 nos. of IG 1805 60 I Insulating compound (Parts of Electric Cable Joining Kit)	1.46	Comments sought from M/o P&NG on 09.08.2019. M/o P&NG vide OM dated 27.08.19 has informed that the request of the firm has been forwarded to M/o P&NG without attaching the specifications of the product to be imported and requested to obtain the same for forwarding to them.
176	M/s. Becton Dickinson India Private Limited, New Delhi. 01/53/8/E/AM20/B-19/IC	06.08.19	12.701 kgs of Soltrol-10	2.52	Comments sought from M/o P&NG on 09.08.2019.
177	M/s. Varindera Organics Private Limited, Chandigarh. 01/53/8/E/AM20/V-15/IC	06.08.19	7000 MTs Denatured ethyl alcohol	2646.00	The committee decided to examine the case on file.
178	M/s. Hazel Mercantile Limited, Mumbai. 01/53/8/E/AM20/H-12/IC	02.08.19	10000 MTs Denatured Ethyl Alcohol	4375.0	The committee decided to examine the case on file.
179	M/s. Hazel Mercantile Limited, Mumbai. 01/53/8/E/AM20/H-11/IC	24.07.19	10000 MTs Denatured Ethyl Alcohol	4375.0	The committee decided to examine the case on file.
180	M/s Pon Pure Chemicals India Pvt. Ltd., Chennai. 01/53/8/E/AM20/P-24/IC	25.07.19	200 MTs of ISOPAR-G	220.5	Comments sought from M/o P&NG on 14.08.2019.
181	M/s Gastrade International, Kutch, Gujarat. 01/53/8/E/AM20/G-22/IC	13.08.19	55.120 MTs of Petroleum Hydrocarbon Solvent	30.8	Comments sought from M/o P&NG on 14.08.2019
182	M/s Gastrade International, Kutch, Gujarat. 01/53/8/E/AM20/G-20/IC	12.08.19	766.240 MTs of petroleum Hydrocarbon	404.56	Comments sought from M/o P&NG on 13.08.2019

			Solvent		
Part-13 Department of Telecommunications (DoT)					
183	M/s. In Machineries & Equipments Pvt. Ltd., Cuttack. 01/53/8/E/AM20/1-19/IC	12.06.19	1 nos. Marine Radar with less Antenna Radiator Cable & 1nos. Navtex Reciver Complete Set	14.42	Comments sought from DoT on 17.06.2019. Reminder sent vide agenda note dated 20.06.19 and 18.07.19.
184	M/s. Ingram Micro India Pvt. Ltd, Mumbai 01/53/8/E/AM20/1-29/IC	12.07.19	50,000 Nos. of Drone (Nano) Max Weight (including payload camera) less than or equal to 250 gram, Max height above ground level 50 meters/15 feet as per the DGCA CAR 16/15-20 dated 27.07.16	2651.29	The firm has enclosed copy of Equipment Type approval No. WR-ETA/20199622 dated 28.01.2019. The committee decided to await response of WPC Cell of DOT on the issue already taken up separately by Policy 2 Division.
Part-15 Directorate General of Civil Aviation (DGCA)					
185	M/s. Hemani Exim Private Limited, Mumbai. 01/53/8/E/AM20/H-10/IC	24.07.19	6000 nos. of Model Aircrafts	225.0	Comments sought from DGCA on 26.07.2019
186	M/s. Madurai Trans Carrier Limited, Chennai 01/53/8/E/AM20/M-26/IC	01.08.19	1 no. of H-145 (MBB BK117 D-2) Helicopter	737.0	Approved as recommended by DGCA vide Letter No. 5-2400/2015-A1(2) dated 03.07.2019
RA Chennai may issue the import authorization to the applicant for import one Airbus H-135 (NBB-BK117 D-2) Helicopter for private use from Germany for a CIF value of Rs. 7,37,00,900/- (Euro 80,99,000) subject to the condition mentioned in the DGCA Letter No. 5-2400/2015-A1(2) dated 03.07.2019 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.					
187	M/s Helicopter Engines MRO Private Limited, Bangalore. 01/53/8/E/AM20/H-14/IC	14.08.19	34 Nos. Special Tools for repair activity of artouste helicopter engine	64.8	Comments sought from DGCA on 19.08.2019
Part-16 Ministry of Textiles (MoT) & Jute Commissioner (Jt. Comm)					
188	M/s. Maruti Bitumen Pvt. Ltd., Ahmedabad, 01/53/8/E/AM20/M-18/IC	16.07.19	1000000 nos. Used Jute Bags	250.0	In an another case, M/o Textiles vide OM No. 15/18/2015-Jute dated 28.08.19 informed that it has been decided to continue the decision taken vide OM of even No. dated 20.08.2015 through which DGFT was requested to ensure that import of second hand jute bags is not allowed because there is necessity for safeguarding the interests of the domestic jute growers and workers of jute mills which have been facing difficulties in marketing their products. M/o of Textiles has again requested

189	M/s. Aaditya Enterprises Solapur, Maharashtra. 01/53/8/E/AM20/A-42/IC	23.07.19	10500 Kgs. White Print Rags, Mix Colour Rags, Hosiery Rags	2.64	to ensure that import of restricted item Jute bags is not permitted. Accordingly, committee decided to reject the case. In an another case, M/o Textiles vide OM No. 15/18/2015-Jute dated 28.08.19 informed that it has been decided to continue the decision taken vide OM of even No. dated 20.08.2015 through which DGFT was requested to ensure that import of second hand jute bags is not allowed because there is necessity for safeguarding the interests of the domestic jute growers and workers of jute mills which have been facing difficulties in marketing their products. M/o of Textiles has again requested to ensure that import of restricted item Jute bags is not permitted. Accordingly, committee decided to reject the case.
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Part-18 Petroleum & Explosives Safety Organization (PESO)

190	M/s. Bharat Electronics Ltd, Pune 01/53/8/E/AM19/B-33/IC	05.12.18	Electronic Fuze s	9170.00	Comments sought from PESO on 07.12.2018. The committee decided to remind the PESO. Reminder sent vide agenda note on 20.06.19.
191	M/s. Himachal Futuristic Communications Ltd, Solan 01/53/8/E/AM19/H-28/IC	16.01.19	M100 Electric Detonator	24.77	Comments sought from PESO on 17.01.19. The committee decided to remind the PESO. Reminder sent vide agenda note on 20.06.19
192	M/s Himachal Futuristic Communications Ltd., Solan Himachal Pradesh, 01/53/8/E/AM19/H-32/IC	27.02.19	HI-SA Safe and Arm Unit & M100 Electric Detonator.	32.10	Comments sought from PESO on 01.03.2019. The committee decided to remind the PESO. Reminder sent vide agenda note on 20.06.19
193	M/s. Pixadoo Visuals Private Limited, Bangalore. 01/53/8/E/AM20/P-11/IC	23.05.19	128 Nos. of Composit TI for stage Effect, Host Controller Falls Under Other Pyrotechinc Articles etc.	4.14	Comments sought from PESO on 28.05.2019. Reminder sent vide agenda note on 20.06.19
194	M/s. Subramaniam Chemicals and Explosives Pvt. Ltd., Coimbatore. 01/53/8/E/AM20/S-23/IC	25.05.19	5000 nos. Safety cartridges.	8.90	Approved recommended by PESO vide Letter No. E-25(38)Import/Pol/2018 dated 13.08.19 RA Coimbatore may issue the import authorization to the applicant for import of Explosives (as per ANF-2M) from South Africa for a CIF value of Rs. 8,90,031/- (USD 12,899) subject to the condition mentioned in the PESO Letter No. E-25(38)Import/Pol/2018 dated 13.08.19 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Coimbatore.
195	M/s. Focus Energy Limited, New Delhi. 01/53/8/E/AM20/F-8/IC	12.07.19	1000 nos. of shaped Charge & 5000 nos. of perforating charge	114.75	Approved as recommended by PESO vide Letter No. E-25(38)81/2009 dated 22.08.19 CLA New Delhi may issue the import authorization to the applicant for import of Explosives (as per ANF-2M) from China for a CIF value of Rs. 1,14,75,291/- (USD 1,63,932.70) subject to the condition mentioned in the PESO Letter No. E-25(38)81/2009 dated 22.08.19 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.
196	M/s. BMW India Private Limited, Gurgaon. 01/53/8/E/AM20/B-15/IC	28.06.19	2 nos. Body Ignition	.68	Approved as recommended by PESO vide Letter No. E-25(38)Import/Pol/2018 dated 22.08.19

CLA New Delhi may issue the import authorization to the applicant for import of Explosives (as per ANF-2M) from Germany for a CIF value of Rs. 68,000/- (USD 409.58) subject to the condition mentioned in the PESO Letter No. E-25(38)81/2009 dated 22.08.19 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

197	M/s. Sial Manufactures Pvt. Ltd., Lucknow. 01/53/8/E/AM20/S-44/IC	17.07.19	119 Box of Primers G	26.94	PESO vide Letter No. E-25(38)Import/Pol/2018 dated 22.08.19 has sought information from the firm.
198	M/s. Focus Energy Limited, New Delhi. 01/53/8/E/AM20/F-9/IC	18.07.19	2000 nos. of shaped charge Dynawell	20.63	Approved as recommended by PESO vide Letter No. E-25(38)81/2009 dated 22.08.19

CLA New Delhi may issue the import authorization to the applicant for import of Explosives (as per ANF-2M) from Germany for a CIF value of Rs. 20,63,250/- (USD 29,475) subject to the condition mentioned in the PESO Letter No. E-25(38)81/2009 dated 22.08.19 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

199	M/s. Focus Energy Limited, New Delhi. 01/53/8/E/AM20/F-10/IC	20.07.19	3790 nos. Explosives	38.92	Approved as recommended by PESO vide Letter No. E-25(38)81/2009 dated 22.08.19
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CLA New Delhi may issue the import authorization to the applicant for import of Explosives (as per ANF-2M) from USA for a CIF value of Rs. 3,89,280/- (USD 55,614) subject to the condition mentioned in the PESO Letter No. E-25(38)81/2009 dated 22.08.19 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

Part-19 D/o Pharma

200	M/s. Aarti Industries Limited, Mumbai. 01/53/8/E/AM20/A-17/IC	14.05.2019	173.680 kgs., 26.720 kgs. Bromofluoro Methane	160.3	Comments sought from MOEF&CC (O) & C&PC on 14.05.2019. D/o C&PC vide OM No. C-II-1704/3/2019-CHEM.II-CPC has suggested to transfer the application to D/o Pharma. As suggested by D/o C&PC comments has been sought from D/o Pharma on 20.06.19. Recommended by MoEF&CC vide OM No. 11/16/2017-OC (Part-I) dated 22.08.19
201	M/s. Aarti Industries Limited, Mumbai. 01/53/8/E/AM20/A-14/IC	14.05.2019	174 kgs., 24 kgs. Bromofluoro Methane	185.3	Comments sought from MOEF&CC (O) & C&PC on 14.05.2019. As suggested by D/o C&PC comments has been sought from D/o Pharma on 20.06.19. Recommended by MoEF&CC vide OM No. 11/16/2017-OC (Part-I) dated 22.08.19

Part-21 Miscellaneous

202	M/s. K.K. Traders, Amritsar 01/53/8/468/AM18/K-9/IC	07.07.17	2500 Kgs. of Castor SAC (Castoerum) Grade 1 & Grade 2	395.61	DIPP vide OM No. 9/50/2017-TSW/116 dated 08.08.2017 has suggested to consult Ministry of AYUSH in the matter. Comments sought from AYUSH on 30.8.2017 & 12.12.2017M/o. AYUSH vide OM No. K-11021/03/2017-DCC dated 02.04.2018 has intimated that comments of MoEF & CC may be taken to facilitate the decision in DGFT. Comments sought from MoEF&CC on 15.04.2018. As decided in the EFC dated 24.08.18, reminder has been sent to MoEF&CC on 19.09.18 and 31.05.19. Since the case is of 2017, the committee decided to again remind MoEF&CC for comments. Reminder sent vide agenda note on 20.06.19.
203	M/s. K.K. Traders Amritsar 01/53/8/22342/AM18/K-17/IC	20.02.18	100 MT of Costos Roots (Saussuresa Lappa)	260.09	Comments sought from AYUSH on 09.03.18. Comments sought from MoEF&CC(WL) on 23.5.2018. As decided in the EFC dated 24.08.18, reminder has been sent to MoEF&CC on 19.09.18 and 31.05.19. Since

					the case is of 2017, the committee decided to again remind MoEF&CC for comments. Reminder sent vide agenda note on 20.06.19
204	M/s. Ratan Aluminium Recycling P. Ltd, Faridabad 01/53/8/24077/AM18/R-41/IC	14.03.18	6000 MT of Aluminium Dross Thrill	1755.0	Comments sought from M/o. Mines on 27.03.2018 DIPP vide OM dated 04.07.2018 has conveyed that M/o Mines may be consulted. As decided in the EFC dated 24.08.18, reminder has been sent to M/o Mines on 19.09.18. M/o. Mines vide OM dated 24.09.2018 suggested to seek comments from MoEF&CC. Comments sought from MoEF&CC. Reminder sent on 31.05.19. Since the case is of 2017, the committee decided to again remind MoEF&CC for comments. Reminder sent vide e-mail dated 19.06.19. Again reminder sent vide agenda note on 20.06.19
205	M/s. Gravita India P. Ltd, Jaipur 01/53/8/23773/AM18/G-44/IC	13.03.18	1500 MT of Aluminum Dross	585.00	Comments sought from M/o. Mines on 02.05.2018. M/o Mines vide OM No. 16/7/2018-M.V has suggested to seek comments from MoEF&CC. Comments sought from MoEF&CC on 22.10.18. Reminder sent on 31.05.19. Since the case is of 2017, the committee decided to again remind MoEF&CC for comments. Reminder sent vide e-mail dated 19.06.19. Again reminder sent vide agenda note on 20.06.19
206	M/s. Converge Electronics Trading (India) P. Ltd, Bangalore 01/53/8/E/AM19/C-21/IC	19.09.18	10000 Nos. of Unused Postage Stamps, EAR99	13.70	Comments sought from D/o Post on 26.09.2018. Reminder sent on 31.05.19. The committee directed to remind D/o Post.
207	M/s. Shanti Agro Products, Navsari 01/53/8/E/AM19/S-102/IC	07.03.19	200 MT of Zinc Ash below 65% Zinc	573.00	Comments sought from D/o Fertilizer on 22.03.19
208	M/s. Director, CSIR-CCMB, Hyderabad 01/53/8/E/AM20/D-6/IC	07.06.19	500 Vls. Drosophila Melanogaster	.02	Approved as recommended by D/o Biotechnology vide OM No. BT/IL/05/323/2010-PID dated 02.09.19
RA Hyderabad may issue the import authorization to the applicant for import of 500 Vials of Drosophila Melangaster from Bloomington Drosophila Stock Centre, Indian University, USA for laboratory use for a CIF value of Rs. 2502.40/- (USD 750.72) subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.					
209	M/s. Namdhari Seeds Pvt. Ltd., Bangalore. 01/53/8/E/AM20/N-8/IC	19.06.19	16320 Kgs. of Ginger	21.94	Comments sought from D/o Agriculture Cooperation & Farmers welfare on 21.06.2019
210	M/s. Asian Granito India Ltd., Ahmedabad 01/53/8/E/AM20/A-37/IC	11.07.19	5100 MT of Rough Marble Aggregate Stones	502.65	Comments sought from M/o Mines on 12.07.2019
211	M/s. S R & Company Alipurduar, West Bengal 01/53/8/E/AM20/S-40/IC	12.07.19	60. MTs Carbon Paste and broken electrode paste 100. MTs Charcoal Fines 1000 MTs	168.00	The committee decided to examine the case on file.

			Ferro Silicon Slag 200 MTs Fesi slag touch 100 MTs Microsilica Undensified 500 MTs Microsilica densified		
212	M/s. ST. Francis Trust, Hubli. 01/53/8/E/AM20/S-46/IC	15.07.19	230 nos. Wheelchairs (Old and Used), 15 nos. walkers (Old and Used), 15 nos, canes (Old and Used), 60 nos wheel chair cushions (New), 15 nos. Pair of Crutches (Old and Used), 4 nos. Sheets foam (New), 1 nos. Roll Foam (New) 6 Box Boxes Joni Books (New)	2.90	The committee decided to examine the case on file.
213	M/s. Perunthalaivar Kamaraj Khadi and Village Industrie, Karur, Tamil Nadu. 01/53/8/E/AM20/P-23/IC	24.07.19	50000 Nos. Used non bis tyres of various sizes	80.34	The committee decided to reject the case as used tyres are not permitted.
214	M/s. Justin Vijay Jesudas, Chennai. 01/53/8/E/AM20/J- 10/IC	25.07.19	7 nos. of Used Sports Wheelchairs	1.42	The committee decided to examine the case on file.
215	M/s. Dalmia Cement Bharat Limited, New Delhi 01/53/8/E/AM20/D-9/IC	23.07.19	12 nos. Gamma Source	11.50	The firm has enclosed the copy of NoC of AERB issued vide Document No. 19-NGPROC-352676 dated 17.01.2020. The committee noted that the NOC of AERB has been issued in favour of Mr. Lokesh Kumar Bahety, Asst. Executive Director Operations, OCL, Sundergarh, whereas the applicant is M/s. Dalmia Cement Bharat Limited, New Delhi. Accordingly, the committee decided to examine the case on file.
216	M/s. Meril Healthcare Private Limited, Gujarat. 01/53/8/E/AM20/M-20/IC	26.07.19	500 Kgs Titanium Powder- Medipure	70.96	The committee decided to examine the case on file.
217	M/s. National Centre for Cell Science, Pune. 01/53/8/E/AM20/N-13/IC	06.08.19	2000 nos. of vials Drosophila Fly Stocks	7.00	Comments sought from D/o Biotechnology on 09.08.2019

218	M/s. Rapid DMLS Inc. Bangalore. 01/53/8/E/AM20/R-25/IC	05.08.19	300 Kgs Metal Powder Eos Titanium T164	91.6	The committee decided to examine the case on file.
219	M/s. Hari Krishan Purohit, Deputy Director, Department of Fisheries, Dehradun 01/53/8/E/AM19/H-27/IC	14.01.19	10 Lakh Trout eyed Ova of Rainbow trout	50.0	The request of the firm was closed in the EFC meeting No. 02/AM20. Now the firm vide e-mail dated 28.08.2019 has furnished the copy of NOC of DAHD&F vide OM No. 35029/3/2016-Fy (Trade) dated 30.04.19. Accordingly, the committee decided to approve the case.

RA Dehradun may issue the import authorization to the applicant for import of 2,00,000 genetically improved fertile eyed ova of rainbow trout (*Oncorhynchus mykiss*) from Denmark for a proportionate CIF value subject to the condition mentioned in the DAHD&F OM No. 35029/3/2016-Fy (Trade) dated 30.04.19 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Dehradun.

Import of Gold & Silver Dore

220	M/s. Bangalore Refinery (P) Ltd., Bangalore. 01/53/8/E/AM20/B-8/IC	06.05.2019	3000 Kgs. of Gold dore	87150.0	The firm has been granted import authorization for import of gold dore in the past. The firm has submitted copy of (i) Udyog Aadhar Memorandum from MSME (ii) copy of application made to Pollution Control Board (iii) copy of BIS license, valid upto 29.12.2018. The firm had not submitted the details viz. Custom Debit Sheet/BE of previous import authorization and also BIS License of the firm has expired. The committee accordingly, in its meeting dated 31.05.19 deferred the case for want of valid BIS license, copy of valid Pollution Certificate and details viz. Custom Debit Sheet/BE of previous import authorization. The firm vide e-mail dated 15.06.19 informed that they could not import gold dore against the License No.07500001024 dated 18.04.17, as they were getting the gold dore from HGML at that time. The request of the firm was deferred by the EFC in its meeting dated 21.06.19 for want of valid BIS license and valid Pollution Certificate. The firm vide e-mail dated 28.08.19 has submitted the copy of BIS license, valid upto 29.12.2019. The committee decided to defer the case till the firm submits valid Pollution Certificate.
221	M/s. India Government Mint (A Unit of SPMCIL), Mumbai. 01/53/8/E/AM20/I-20/IC	14.06.19	10000 Kgs Gold Dore	277942.29	The firm has submitted copy of (i) application for renewal of Consent to Operate (ii) DIC certificated dated 02.11.18 from Directorate of Industrial Safety and Health. The request of the firm was deferred by the EFC in its meeting dated 21.06.19 for want of (i) copy of BIS License and (ii) valid pollution certificate. The firm vide e-mail dated 21.08.19 has submitted the copy of BIS License valid upto 21.09.2020. The committee observed that M/s. India Government Mint is a Government of India unit under SPMCIL. Accordingly, the committee decided to approve 10 MT of gold dore bar subject to production of valid Pollution Certificate to RA.
222	M/s. Auptag Refinery Pvt. Ltd., Maharashtra. 01/53/8/E/AM20/A-	13.06.19	2000 Kgs. Gold Dore	51874.38	The firm has been granted import authorization for import of gold dore in the past. The firm has

	28/IC		Bars		submitted copy of (i) Pollution Certificate dated 28.12.17 from Maharashtra Pollution Control Board, Kalyan, valid upto 31.10.2025 (ii) copy of Udyog Aadhaar Memorandum from MSME. The firm has imported 87.850 Kgs out of 1 MT permitted vide previous import authorization dated 15.06.2017, which has been expired. The request of the firm was deferred by the EFC in its meeting dated 21.06.19 for want of BIS License. Now, the firm has submitted copy of BIS License dated 20.08.19. The committee decided to approve 02 MT of Gold dore bar.
223	M/s. Sonigara Jewellers Private Limited, Pune 01/53/8/329/AM18/S-21/IC	31.05.17	2 MTs of gold dore	251798.98	The firm had applied for the first time. The request of the firm was closed by the EFC in its meeting dated 16.11.17 for want of NABL accreditation. The firm has now vide e-mail dated 01.07.19 has submitted the copy of BIS license dated 27.06.2019 valid upto 24.06.2020. The firm has also submitted copy of Pollution Certificate dated 31.05.2017 from Maharashtra Pollution Control Board valid up to 31.08.2022, Udyog Aadhaar Memorandum from MSME. The request of the firm was deferred by the EFC in its meeting dated 19.07.19 for want of verification report from the RA. RA Pune vide e-mail dated 16.08.19 has furnished the verification report. The committee decided to approve 2 MT of gold dore.
224	M/s. Parker Precious Metals LLP, Ahmedabad. 01/53/8/E/AM20/P-22/IC	19.07.19	10 MTs Gold Dore Bars.	300510.0	The firm has been granted import authorization for gold dore in the past. The firm has submitted copy of (i) Pollution Certificate valid upto 26.08.2025 from Gujarat Pollution Control Board (ii) Udyog Aadhaar Registration Certificate from MSME (iii) BIS License dated 12.06.19 valid upto 30.05.2020 (iv) custom debit sheet showing utilization of 464 Kgs out of 1000 Kgs granted vide previous import authorization dated 11.01.2019 (iv) copy of details of GST invoices of the sales of finished product. The committee decided to defer the case till the firm utilizes substantial quantity permitted vide previous import authorization.
225	M/s. JBL Refineries, New Delhi. 01/53/8/E/AM20/J-14/IC	16.08.19	10 MTs. Gold Dore	273052.5	The firm has been granted import authorization in the past. The firm has submitted copy of (i) BIS License dated 19.08.19, valid upto 13.08.2020 (ii) Renewed pollution Certificate dated 14.08.19 valid upto 31.03.2022 from Uttarakhand Pollution Control Board, Udham Singh Nagar (iii) Custom Debit sheet showing utilization of 1897 Kgs out of 2,000 Kgs permitted vide previous authorization dated 20.06.18 (iv) details of GST invoices of the sales of finished products. The committee decided to approve 10 MT of Gold dore.
226	M/s. D Bros Jewels Pvt. Ltd, Chennai 01/53/8/E/AM20/D-17/IC	22.08.19	05 MTs of Silver dore	1740.32	The firm is applying for silver dore for the first time. The firm has submitted copy of (i) Pollution Certificate dated 30.05.17, valid upto

					29.05.2024 (ii) Udyog Aadhaar Acknowledgment from MSME. The committee decided to approve 05 MT of Silver dore subject to verification of the refinery by the RA Concerned.
227	M/s. Narrondass Manordass, Mumbai 01/53/8/E/AM20/N-15/IC	22.08.19	10 MTs of Silver dore	4500.00	The firm is applying for silver dore for the first time. The firm has submitted copy of (i) BIS License dated 22.03.2019, valid upto 21.03.2020 (ii) Pollution Certificate dated 28.04.16, from Maharashtra Pollution Control Board valid upto 31.12.2020 (iii) Udyog Aadhaar Memorandum from MSME. The committee decided to approve 05 MT of Silver dore subject to verification of the refinery by the RA Concerned.

5. The meeting ended with vote of thanks to the chair.

ASL